

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.409
IB/531/ND/2022

IN THE MATTER OF:

Nakoda Bhairav Construction Through Shubham Jain	...	Applicant
Versus		
Oriental Structural Engineers Private limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the O.C.	: Mr. Karan Valecha, Adv.
For the Respondent	: Mr. Aman, Adv. & Mr. Malyaj, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.06.2023.

Sd/-
(Court Officer)